

(c) the time by which it will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) : (a) and (b) : Within the broad framework of the Industrial Policy Resolution of 1956, Government have liberalised the Industrial Licensing Policy with a view to stimulating growth, particularly in industries of importance to the national economy. Such liberalisations include among other things facilities for diversification in the allied sectors of industries, maximum utilisation of installed capacity, automatic growth of capacity in certain selected industries, recognition of enhanced capacities as a result of replacement and modernisation of equipment and de-licensing of industries based on technologies developed by national laboratories.

(c) Does not arise.

#### Ship Building Yard at Haldia Port

529. SHRI SAMAR GUHA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have taken any final decision regarding proposal for setting up a ship building yard at Haldia Port ;

(b) if not, the reasons therefor

(c) whether an earlier expert committee strongly recommended the case for Haldia, if so, facts thereabout ;

(d) whether any other expert committee was set up to reconsider the recommendation of the earlier expert committee; if so, names and special qualifications of the experts who constituted this expert committee and the rationale behind their different recommendation;

(e) whether Government have decided, instead, to set up a Ship Repairing Yard at Haldia Ports; and

(f) if so, the expected capacity of the project and the time schedule for its implementation?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) Yes, Sir, No Ship building yard is proposed to be set up at Haldia Port at this stage.

(b) the decision is based on techno-economic consideration.

(c) The earlier Working Group had studied only the suitability of Haldia for the setting up of a Shipyard and given a positive recommendation. It had not made any comparative study in respect to other sites.

(d) A Techno-economic Group was set up by the Government in 1973 for a comparative evaluation of sites suggested by various maritime State Governments. This Group had at its disposal the earlier report on Haldia. The composition of the Working Group was as under :

Brig. O. P. Narula, Development Adviser, Ministry of Shipping & Transport . . . . .	Chairman
Shri S. Kasthuri, General Manager, Cochin Shipyard Ltd. . . . .	Member
Shri R. L. Jain, Deputy Finance Officer, Ministry of Finance . . . . .	Member
Shri M. G. Kutty, Chief Designer (Constn.) Hindustan Shipyard Ltd. . . . .	Member
Shri R. P. Chitra, Manager, Development Cell Hindustan Shipyard Ltd. . . . .	Member-Secretary

From the designations of these officers, it will be seen that all of them were high-level technical experts in various fields of ship-building or Finance.

(e) A proposal to this effect is under active consideration of the Government.

(f) Information on these points could be given only after a final decision has been taken.

#### Expansion of Production of Salt along the Coastal Belt of Contai in West Bengal

530. SHRI SAMAR GUHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have made a proposal for expansion of production of salt along the coastal belt of Contai in West Bengal and whether Government of West Bengal have also agreed to work out the proposal ;

(b) if so, facts about the capacity of enhanced production of salt and nature of scope for utilisation of by products of salt manufacture there;

(c) whether it is proposed to be expanded under Government management or private management;